

1	2
Furnace Oil/Low Sulphur High Speed	12288
Light Diesel Oil	480
Lubes	2211
Bitumen	5086
Pet Coke	5900
Others	5214
TOTAL :	136614

Poaching and trafficking

***131. SHRIMATI SYEDA ANWARA TAIMUR:**

SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a holistic view has been taken regarding poaching and trafficking, as that cannot be contained in isolation in the face of global anti-poaching operations having revealed the ruthlessness and sophistication of poachers; and

(b) if so, whether Government has constituted a pilot task force, comprising high officials from the police, paramilitary forces and environmental officials, to investigate and root out the wildlife mafia, instead of targeting the poor poachers, as sentencing the kingpin only would yield decisive results?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) Taking a holistic view of the problem of poaching and trafficking of wildlife and its products, Ministry of Environment & Forests has constituted the Wildlife Crime Control Bureau, comprising of officials from Forests, Police and Customs. The mandate of the Wildlife Crime Control Bureau includes collection and collation of intelligence related to organized wildlife crime, coordination with State Governments and other authorities in connection with the enforcement of Wildlife (Protection) Act, 1972, developing infrastructure and capacity building for scientific and professional investigation into wildlife crimes and assist State Governments to ensure success in prosecutions related to wildlife crimes. In addition a multi disciplinary Special Coordination Committee on wildlife crime has also been constituted recently. No other task force has been setup.

Establishment of Equal Opportunity Commission

***132. DR. (SHRIMATI) NAJMA A. HEPTULLA:** Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government is going to establish an Equal Opportunity Commission;

(b) if so, the details of the powers and the mandate of the Commission;

(c) whether there is likely to be overlapping of jurisdiction of this Commission with the existing Commissions; and